51

Ad hoc employees in Dandakaranya Project

1210. SHRI HARKISHAN SURJEET: Will the Minister of SUPPLY AND REHABILITATION be pleased to

- (a) the number of ad hoc employees in Dandakarnya Project at present;
- (b) the number of such ad hoc employees who have been appointed after observing all the regular procedures of recruitment during the period from 1975 to 31st October, 1980;
- (c) the total number of such ad hoc employees who have been recruited from the open market during the period from 1975 to 31st October, 1980; and
- (d) the total number of such ad hoc employees recruited/appointed/promoted from the serving personnel of Dandakarnya Project from the period from 1975 to 31st October 1980?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHA-BILITATION (SHRI P. K. THUN-GON): (a) 110.

- (b) 87.
- (c) 51
- (d) 46.

Ad hoc Appointments in Dandakaranya **Project**

- 1211. SHRI HARKISHAN SINGH SURJEET: Will the Minister pf SUPPLY AND REHABILITATION be pleased to state:
- (a) whether it is a fact that the powers of appointing authorities in Dandakaranya Project to appoint/promote employees in ad hoc terms have been abused in a large number of cases for long durations and denying them, among other things, the minimum protection of statutory temporary service Rules viz. CCS(TS) Rules 1965, and
- (b) if so, what are the reasons for ivhich this practice of recruiting employees on ad hoc terms in Dandaka-

ranya Project and treating the ad hoc employees as less than casual employees with 240 days service at credit became common with the administration there and since when and whether this practice could be reduced to the minimum?

Questions

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHA-BILITATION (SHRI P. K. THUN-GON): (a) No, Sir.

(b) Ad hoc appointments are made in the interest of work.

Posts held by ad hoc appointees in the **Dandakaranya Development Authority**

1212. SHRI HARKISHAN SURJEET: Will the Minister of SUPPLY AND REHABILITATION be pleased to state whether it is a fact that some posts in the Dandakaranya Development which were being held by ad hoc appointees, have been abolished since 31st October, 1980 to avoid reinstating the employees moted/terminated" from such appointees?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUN-GON): No, Sir.

Promotions in Dandakaranya Project

1213. SHRI HARKISHAN SURJEET: Will the Minister of SUPPLY REHABILITATION AND be pleased to state the number of employees, including gazetted officers, In the Dandakaranya Project who were given promotions on ad hoc terms during the last three years and for how long they were allowed to hold such ad hoc appointments?

THE DEPUTY MINISTER IN THI MINISTRY OF SUPPLY AND REHA-BILITATION): (SHRI P. K. THUN-GON): Forty-five. Thirty-six are continuing as under:

Year since	No
1978	1
1979	g
1980	30